

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.351/2008

Tuesday this the 14 th day of October, 2008.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

N. KRISHNAKUMAR,
S/o K.Narayanan,
Assistant Station Master/Southern Railway,
Anangur R.S.and P.O.,
Residing at: "Puthen Pisharam", Mundoor Post,
PALGHAT -678 592. Applicant

(By Advocate Shri TC Govindaswamy)

Vs.

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park town P.O., CHENNAI -3.
2. The Senior Divisional Personnel Officer, Southern Railway, Palghat Division, PALGHAT.
3. The Senior Divisional Personnel Officer, Southern Railway, Salem Division, SALEM.
4. The Senior Divisional Operations Manager, Southern Railway, Salem Division, SALEM.
5. The Additional Divisional Railway Manager, Southern Railway, Palghat Division, PALGHAT.
6. Station Master,
Anangur R.S. & P.O.,
Anangur, Via ERODE.

(By Advocate Shri P. Haridas)

The application having been heard on 14.10.2008
the Tribunal on the same day delivered the following.

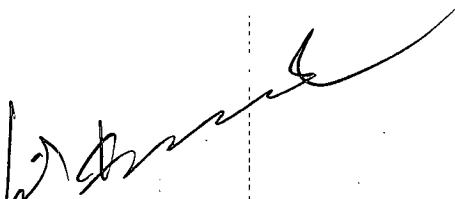
ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

By virtue of the grievance no more subsisting this O.A. is rendered as
infructuous. O.A. is dismissed as infructuous.

Dated the 14th October, 2008.


Ms.K.NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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